

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 158/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Panama Petrochem Ltd.
V/s.
Aryavart Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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43	Rampurakash paly Adv. for the petitioner	ORDER	M K 13/10/17
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T.C.P. No. 158/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives both the sides are present.
2. Adjourned to **21.11.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 13.10.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)

(No follow)